

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated:- 28 SEP 1994

APPLICATION NUMBER: 1112 of 1994.

APPLICANTS:

Smt.H.P.Manjulamma  
T.

RESPONDENTS:

v/s. Joint Agricultural Marketing Adviser,  
M/o.Rural Development,Nagpur and Others.

1. Sri.C.R.Goulay, Advocate,  
No.318, Kurubara Sangha Bldg,  
First Main, Gandhinagar,  
Bangalore-560 009.
2. Sri.M.Vasudeva Rao,  
Addl.Central Govt.Stng.Counsel,  
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the  
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above  
mentioned application(s) on 14th September, 1994.

Issued on  
29/9/94 R

*Se Shanwar*  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

O.A. NO.1112/94

WEDNESDAY THIS THE FOURTEENTH DAY OF SEPTEMBER 1994

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri T.V. Ramanan ... Member [A]

Smt. H.P. Manjulamma,  
W/o B. Thippeswamy,  
aged about 26 years,  
Was working as Lower Division Clerk,  
Directorate of Marketing  
and Inspection, Ryot Bhavan,  
Rajendra Ganj,  
Raichur-584 102.

... Applicant

[By Advocate Shri C.R. Goulay]

v.

1. Joint Agricultural Marketing  
Adviser, Govt. of India,  
Ministry of Rural Development,  
Directorate of Marketing  
& Inspection,  
New Secretariat Building,  
Nagpur.
2. the Directorate of Marketing  
and Inspection,  
Cotton Classing Scheme,  
Ryot Bhavan,  
Rajendra Ganj,  
Raichur-584 102.
3. Agricultural Marketing Adviser,  
Government of India,  
Directorate of Marketing  
and Inspection, CGO Building,  
NH.IV, Faridabad-121 001.

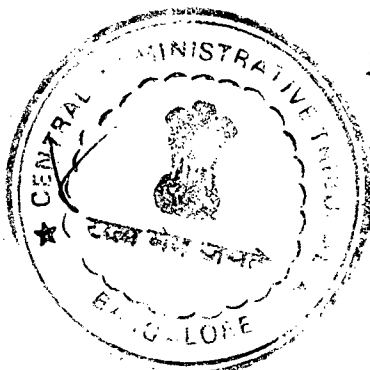
... Respondents

[By Advocate Shri M. Vasudeva Rao ...  
Addl. Standing Counsel for Central Government]

ORDER

Shri Justice P.K. Shyamsundar, Vice-Chairman:

1. Now that we are told by both sides that the impug-  
ned order terminating the applicant, <sup>1 signed</sup> has been withdrawn



- 2 -

by the Government itself, this application does not survive for further consideration. Accordingly it is dismissed as having become unnecessary.

Sd-

Sd-

MEMBER [A]

VICE-CHAIRMAN

bsv

TRUE COPY

Section Officer

Central Administrative Tribunal  
Bangalore Bench  
Bangalore